

planned in the near future, and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA) (a) No, Sir Kasargod was the last District to automise all telephone exchanges in Kerala Circle

(b) and (c) In view of reply at (a) question does not arise

[*Translation*]

Overcharging by Taxi and Auto Rickshaw Drivers in Delhi

6668 SHRI RAJVEERSINGH Will the Minister of SURFACE TRANSPORT be pleased to state

(a) the number of complaints received from Delhi during last six months against auto-rickshaw and taxi drivers for refusing to take passengers, overcharging and misbehaviour and

(b) the action taken against the drivers/owners of these vehicles?

THE MINISTER OF SURFACE TRANSPORT (SHRI K P UNNIKRISHNAN) (a) The number of such complaints received by the Directorate of Transport Delhi Administration and the Delhi Police during the last six months is 3250 As a result of spot checking conducted by the Delhi Police, 8480 auto-rickshaw driver and 130 taxi drivers were also challaned during the period of last six months

(b) Refusal, over-charging and misbehaviour are violations of the conditions of permit Strict action is taken against the violators of permit conditions On conviction

by a court the permit is suspended upto 30 days and the vehicle is impounded

[*English*]

Accidents Involving Private Buses under DTC Operation

6669 SHRI RAM SAGAR (Saidpur) Will the Minister of SURFACE TRANSPORT be pleased to state

(a) the number of private buses under D T C Operation involved in accidents during the last six months, month-wise how do the same compare with the last three years in the same period

(b) whether these accidents were due to unroadworthiness of the buses and

(c) the details of action taken against the operations?

THE MINISTER OF SURFACE TRANSPORT (SHRI K P UNNIKRISHNAN) (a) The number of accidents involving private buses under D T C operation during the period from October, 1989 to March, 1990 and the figures for the corresponding period for the last three years are given in the attached statement

(b) One of the terms of agreement between the D T C and the owner of the bus is that the owner of the bus should keep the bus roadworthy in terms of the Delhi Motor Vehicles Rules and carry out all necessary repairs

(c) Out of 22 private buses under D T C operation involved in fatal accidents during October, 1989 to March 1990, contracts of 17 buses were terminated, fine was imposed on the operator of one bus and no final decision has been taken in regard to the remaining 4 cases